

राष्ट्रीय हरित अधिकरण / National Green Tribunal
प्रधान न्यायपीठ / Principal Bench
फरीदकोट हाउस, कॉपरनिकस मार्ग/ Faridkot House, Copernicus Marg
नई दिल्ली / New Delhi – 110001

NGT/PB/791/Admn/2022/458

Dated 19th December, 2022

OFFICE ORDER

Consequent upon his selection and letter No A-1203/11/2267/2022 dated 02.12.2022 of Hon'ble High Court of Bombay, Sh. Sharadprasad Surajprasad Oza, Member, Industrial Court, Aurangabad, has been appointed as Registrar, National Green Tribunal, Western Zonal Bench, Pune on deputation basis, initially for the period of one year w.e.f. 13.12.2022 (F/N). The pay, allowances, perks and privileges to Sh. Sharadprasad Surajprasad Oza, admissible to him in the National Green Tribunal, would be as per the option exercised by him, under the applicable rules.

The terms & conditions for the deputation of Sh. Sharadprasad Surajprasad Oza, Registrar, NGT, WZB, Pune will be governed by the instructions contained in the Government of India, Department of Personal and Training O.M. No. 6/8/20009-Estt (Pay-II) dated 17-06-2010, as amended from time to time.

This issues with the approval of the Competent Authority.

(Vidya Prakash)
Registrar General

To,

Sh. Sharadprasad Surajprasad Oza,
Ld. Registrar
NGT, WZB, Pune

Copy to:

1. PPS to Hon'ble Chairperson.
2. PA to Hon'ble Judicial & Hon'ble Expert Member.
3. Ld. Registrar General, High Court of Bombay.
4. PA to Registrar General, NGT (PB), New Delhi
5. Ld. Registrar at Zonal Benches.
6. The Divisional Head, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi-3
7. The Pay & Accounts Officer, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi-3.
8. DCA cum DDO, NGT (PB), New Delhi
9. RTI Cell, NGT (PB), New Delhi
10. Computer Section for updating the website
11. Guard file (Admin)

(Vidya Prakash)
Registrar General